

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
18-07-2024 AT 10:30 AM**

CP(CAA) No. 16/230/HDB/2024
u/s. 230 of Companies Act, 2013

IN THE MATTER OF:

M/s. Konnect Diagnostics Pvt Ltd (Attapur) (Transferor Co., 1) ,
M/s. Konnect Diagnostics Pvt Ltd (B N Reddy Nagar) (Transferor Co., 2) ,
M/s. Konnect Diagnostics Pvt Ltd (Suryapet) (Transferor Co., 3),
M/s. Konnect Diagnostics Pvt Ltd (Uppal) (Transferor Co., 4) ,
M/s. Konnect Path Labs Pvt Ltd (Uppal) (Transferor Co., 5) &
M/s. Rajanna MRI Diagnostics Pvt Ltd (Transferor Co., 6) &
M/s. Konnect Imaging &
Diagnostics Pvt Ltd (Attapur) (Transferee Co.,) **...Petitioner**

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Mr Naresh Kumar Sangam, for petitioner present physically.
Publication effected. No objections received. Notices of RD, ROC, OL, Income
Tax served physically. Nodal officer, State of Telangana Income Tax Department
and DMHO were served through registered /speed posts.
Mr Sahu, Deputy RD from RD Office present physically.
Mr D Vasantryo Meshram, Assistant OL from OL office present physically.
None for the ROC. None for the IT Department and none for DHMO.
For objections by all the authorities, three weeks' time granted and for
compliance if any 10 days' time granted.
Matter adjourned to 29.08.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)